GOVERNMENT OF INDIA
PLANNING
LOK SABHA

UNSTARRED QUESTION NO:3304
ANSWERED ON:14.12.2011
UNVERIFIED DATA COLLECTED BY UIDAI
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Bapurao Shri Khatgaonkar Patil Bhaskarrao;Dharmshi Shri Babar Gajanan;Gaikwad Shri Eknath Mahadeo;Singh Shri Dushyant

Will the Minister of PLANNING be pleased to state:

(a) whether there are several unverified data being collected by the Unique Identification Authority of India (UIDAI) in order to issue Aadhaar number as reported in the media;

(b) If so, whether the creation of false profile in the project may compromise internal security;

(c) if so, the reaction of the Government thereto;

(d) whether the data being collected by the authority may amount to duplication of the entire exercise leading to unnecessary expenditure; and

(e) if so, the steps taken by the Government to ensure security of the country in the process of UID projects?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES(DR. ASHWANI KUMAR)

(a) : Unique Identification Authority of India (UIDAI) collects five demographic details i.e Name, Age, Gender, Address & Name of the father/mother/husband. For Proof of Identity (PoI)/Proof of Address (PoA), documentation is required to be furnished. List of documents accepted as PoA/PoI is enclosed as Annexure-I. In addition, for residents who do not have documentary proof of identity and address, the concept of trusted introducers is used to facilitate their enrolment as per recommendation of the Demographic Data Standards and Verification Procedures Committee (DDSVPC). Introducers can be people from various walks of life such as elected members, members of local administration bodies postmen, influencers such as teachers & doctors, Anganwadi/ASHA workers, representatives of local NGOs etc duly identified and notified by the Registrars and having an Aadhaar number. Gender is based on the declaration made by residents during enrolment. Date of Birth is verified through approved documents and/or declared/estimated.

(b) : Aadhaar project is a developmental initiative and not a security related initiative. UIDAI has a mandate to generate and issue an unique identification number to every resident who enrolls. It does not confer citizenship nor does it guarantee entitlements, which will be determined by the relevant statutory/implementing authorities. Hence, compromise of internal security due to UIDAI enrolments does not arise.

(c) : Does not arise.

(d) : UIDAI is issuing Unique Identification numbers (called Aadhaar Numbers) to all residents and is enrolling through its various Registrars including Registrar General of India (RGI) who is one of the Registrars of UIDAI. RGI is creating a National Population Register (NPR) of persons usually residing in India under the Citizenship (Registration of citizens and issue of National Identity cards) Rules, 2003 read with Citizenship Act, 1955. If RGI does not accept the biometric enrolment data of other Registrars of the UIDAI eco-system, there could be duplication in creation of biometrics by the RGI. In order to resolve the difference of opinion on the issue of duplication, the matter is being taken to the Cabinet Committee on UIDAI for a final view.

(e) : Does not arise.